

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *106**

TO BE ANSWERED ON THE 11TH FEBRUARY, 2025/ MAGHA 22, 1946 (SAKA)

MODERNISATION OF FIRE SERVICES

†*106. SHRI BRIJENDRA SINGH OLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has taken/proposes to take any steps to expand and modernize fire services to reduce disaster risks in the States;

(b) if so, the details thereof and the funds spent thereon;

(c) whether any action plan is being formulated by the Government to make the said provisions mandatory for expansion of firefighting schemes to reduce disaster risks at the level of Gram panchayats in the country including Rajasthan; and

(d) if so, the time by which the said action plan is likely to be formulated/implemented and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (d): A statement is laid on the table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF THE STARRED QUESTION NO. 106* FOR ANSWER IN LOK SABHA ON 11.02.2025

Fire Services is a State subject and has been included as a Municipal function in the XII Schedule of the Constitution of India under Article 243 (W).

It is the primary responsibility of the State Governments to ensure strengthening of Fire and Emergency Services under the area of their jurisdiction, including in the Gram Panchayats. As such, expansion and modernization of firefighting schemes and formulation/ implementation of any action plan to reduce disaster risks at the level of Gram panchayats in the country, including in the State of Rajasthan falls under the exclusive jurisdiction of the States and the Central Government has only an advisory role in respect of fire services.

Recognizing the need for expansion and modernization of fire services in the States, Fifteenth Finance Commission recommended a provision of Rs.5000 crore for expansion and modernization of the fire services at a state level. The Central Government has launched a “Scheme for Expansion and Modernization of Fire Services in the States” on 04.07.2023 from the Preparedness and Capacity Building Funding Window under the

National Disaster Response Fund (NDRF) for strengthening fire services in the States with a total Central outlay of Rs. 5,000 Crore. The detailed scheme is available at <https://www.mha.gov.in/en/commoncontent/policies-guidelines>.

Under the Scheme, the State Governments shall have to contribute 25% (except for North-Eastern and Himalayan (NEH) States which shall contribute 10%) of the total cost of projects / proposals from their respective States resources.

Under the Scheme, the States are permitted to undertake following activities in order to strengthen the fire services in their respective states.

- (i) Expansion of Fire Services by setting up of new fire stations, strengthening of state training centres and capacity building of the firefighter, volunteers and community in fire prevention measures, awareness programme etc. 35% of the fund has been allocated for this activity, out of which 5% is for capacity building.**
- (ii) Modernization of fire services by procuring modern firefighting equipment and strengthening of state headquarters and urban fire stations. The equipment to be purchased includes hydraulic**

platform, turntable ladders among others as given in the indicative list circulated to the States along with the Scheme guidelines dated 4th July, 2023. 50% of the fund has been allocated for modernization of fire services.

(iii) Provision has also been made for any State specific demand under which not only the states can raise their demand to top-up their respective ongoing projects requiring additional financial assistance, but also flexibility has been given to them to meet the states specific requirements. 15% of the fund has been allocated for State specific demand.

(iv) Out of the total allocated fund of Rs.5000 crore under the Scheme, an amount of Rs.500 crore has also been kept for incentivising the States on the basis of their legal and infrastructure-based reforms.

The State-wise details of funds allocated to the States and projects approved under the Scheme is at Annexure-I. As on date, proposals of twenty (20) states have been approved by the Ministry of Home Affairs for financial assistance under the Scheme. Out of the twenty (20) states, a

total amount of Rs.757.39 crore has already been released to eighteen

(18) States towards 1st installment of the projects as per details given

below: -

(Rs in crore)

Sl. No.	States	Total Allocation	1 st instalment
1	Andhra Pradesh	252.86	56.90
2	Manipur	45.00	12.15
3	Meghalaya	44.37	11.98
4	Telangana	190.14	42.78
5	Uttar Pradesh	768.67	172.95
6	Himachal Pradesh	65.33	17.64
7	Punjab	131.56	29.60
8	Sikkim	32.25	8.71
9	Tripura	42.36	11.44
10	Uttarakhand	78.89	21.30
11	Assam	107.47	29.02
12	Karnataka	329.90	74.23
13	Mizoram	40.00	10.80
14	Tamil Nadu	373.27	83.99
15	Chhattisgarh	147.745	33.24
16	Nagaland	40.05	10.81
17	Odisha	200.384	45.09
18	West Bengal	376.76	84.77
19	Arunachal Pradesh	63.95	-
20	Goa	42.16	-

ANNEXURE -I
L.S.S.Q.NO. *106 FOR 11.02.2025

**State-wise details of funds allocated to the States under the scheme for
expansion and modernization of Fire Services in the States**

(Rs in crore)

Sl. No	List of States	Central Share	State Share	Total Allocation
1	Andhra Pradesh	189.7	63.23	252.93
2	Arunachal Pradesh	57.57	6.39	63.96
3	Assam	96.73	10.74	107.47
4	Bihar	255.69	85.23	340.92
5	Chhattisgarh	110.82	36.94	147.76
6	Goa	31.63	10.54	42.17
7	Gujarat	254.27	84.75	339.02
8	Haryana	87.48	29.16	116.64
9	Himachal Pradesh	58.8	6.53	65.33
10	Jharkhand	111	37.00	148.00
11	Karnataka	247.42	82.47	329.90
12	Kerala	122.41	40.80	163.21
13	Madhya Pradesh	298.15	99.38	397.54
14	Maharashtra	461.61	153.87	615.48
15	Manipur	40.5	4.50	45.00
16	Meghalaya	39.94	4.43	44.37
17	Mizoram	36	4.00	40.00
18	Nagaland	36.05	4.00	40.05
19	Odisha	150.83	50.27	201.10
20	Punjab	98.67	32.89	131.56
21	Rajasthan	293.73	97.91	391.64
22	Sikkim	29.03	3.22	32.25
23	Tamil Nadu	280	93.33	373.33
24	Telangana	142.61	47.53	190.14
25	Tripura	38.15	4.23	42.38
26	Uttar Pradesh	577.43	192.47	769.90
27	Uttarakhand	71.03	7.89	78.92
28	West Bengal	282.57	94.19	376.76
	Total	4499.84	1387.99	5887.83
